

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 19 OF 2016

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Indian Sucrose Ltd.Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant (s) : Mr. Aditya Grover
Mr. Arun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **25.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**